Shrimati Bonn Chakravartiy rose-

Mr. Speaker: Order, order. If, however, after perusing the statement, hon. Members feel that there is any real matter to be discussed, a motion may be made, and whenever a motion is made, I will always consider that motion on merits. Copies of the statement will be kept in the Notice Office and members interested may go there and collect a copy. So far as the report by Shri Dharma Vira is concerned, is it available?

Shri Mehr Chand Khanna: No, Sir. I am not placing it here. It is only a departmental enquiry. I may here make one more submission with your permission. Within the next ten or 15 days, in fact earlier than that if I can, I am going to prepare a detailed note on the working of the Dandakaranya project and I shall circulate it to each Member of this House and the other House.

12.33 hrs.

RELEASE OF A MEMBER

Mr. Speaker: I have to inform the House that I have received the following telegram dated the 26th November, 1959, from the Superintendent of Police, Bhopal:

"Shri Ramsingh Bhai Varma, Member, Lok Sabha, released yesterday evening".

12.34 hrs.

MOTION RE: INDIA-CHINA RE-LATIONS-Contd.

Mr. Speaker: The House will now take up further consideration of the motion re: India-China Relations The original motion along with the amendments is before the Hours. The hon. Prime Minister.

The Prime Minister and Minister of External Affairs (Shri Jawaharia) Nehru): Mr. Speaker, Sir, I must express my gratitude to you and to hon. Members of the House for this debate which has been taking place for the last two days. May I, right in the beginning, say that I am sorry that some words I used on the last occasion when I moved this motion had slightly upset some hon. Members opposite. I talked about a motley crowd with motley ide or some such thing. I did not mean any disrespect to anybody. What I meant was that people who are of entirely different opinions and groups had gathered together in a resolution. which was not a disrespectful thing to say.

Yesterday, Shri Asoka Mehta referred to a friend of his. Shri M. R. Masani, and said that Shri M. R. Masani's economic ideas would be pushed into the dustbin of history. I would not have ventured to say that although I entirely agree with that statement. Therefore, it surprised me that some remark that I made without any intention of hurting any hon. Member was resented. Anyhow it was not my intention. I am sorry.

In the course of this debate many things have been said, and many criticisms have been made, and yet, the major fact stands out, namely, on the big issues before us there is practically unanimity in this House, I was a little surprised when Acharya Kripalani accused us of treating this matter lightly and casually as a small issue. I can assure him that whatever other mistakes we might have made. we have never considered this question as a small question. In fact, perhaps we might have attached a little more importance to it then even Acharya Kripalani, because we had to give earnest thought to all the consequences, to where it was leading us and to what might happen not today but in the months and years to come. In fact, if I may say so, there came for me one of these peak events of